

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/60/2021

This the 10th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohd Subham Bhat

.....Applicant

(Advocate:- Mr. F A Wani-Not Present)

Versus

1. State of Jammu and Kashmir & Ors

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

O R D E R

[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 62/60/2021 arises out of case no. 93/N/2018 claiming the relief for the post of Rehbar-e-Taleem (R.e.T) Teacher. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to Court of Sub-Judge at Anantnag.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**